SEP.VICE CONDITIONS OF SCIENTISTS IN GOVERNMENT SERVICE

Written Answers

390. DR. (MRS.) MANGLADEVI TALWAR: SHRI UTTAM SINGH DUGAL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government are i.varo that the scientists employed in the private sector are paid better than those in Government service: 'ind
- (b) if so, the steps taken or proposed to ba taken by Government to improve the service conditions of scientists in Government service?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION CSHJRI BHAGWAT JHA AZAD): (a) The Council of Scientific and Industrial Research have brought out in March this year an 'Opinion Survey of Scientists and Technologists.' This suggests that scientists employed in private/
•industrial research establishments are paid better than those in Government service.

(b) The pay structure of scientific posts in different Government organisations have been fixed after taking into consideration all relevant factors

REORGANISATION OP DELHI ARMED POLICE

391. DR. (MRS.) MANGLADEVI TALWAR: SHRI UTTAM SINGH DUGAL:

Will the Minister *ol* HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Armed Police force is to be reo'rganised on the ;iaftern of the armed battalions in other States; and
- (b) if so, what "are the ietaii* c^f the schemes?

THE MINISTER OF STATE IN '£&£ MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The question of reorganising the Delhi Armed Police with a view to strearmining rts set-up ma

improving it^ efficiency is under examination of Government. The pattern of reorganisation has not yet been finalised.

to Questions

SPECIAL HIGH COURT FOR TAX CASES

392. SHRI K. CHANDRASEKHARAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the proposal to have a special High Court to deal ,v;th jases pertaining to taxes has been dropped; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) There ha_3 been no concrete proposal before Government to have a special High Court to deal vith cases pertaining to taxes.

(b) Does not arise.

CAPTURE OF MIZO HOSTILES

393. SHRI UTTAM SINGH DUGAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Seventy-five Mizo hostiles, inc'uding several *ai* their leaders have been captured till May 7th, in the Mizo hills; and
- (b) if so, whether there was any casualty among Indian Policemen during the operations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA;. (a) Eighty-four Mizo hostiles were captured by the security forces in the Mizo Hills from 1st May, 1907 to 7th May, 1967. These included some important leaders like Lalnunuawia and Sakhwaliana.

(b) Information is being co'lectert from thp State Uovernmem-